Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2014, 166 of 2014 & 296 of 2013

Dated : 28th July, 2015

In the matter of:

Appeal No. 218 of 2014

Prayas Energy Group	**....**	**Appellant(s)**
	Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	**....**	**Respondent(s)**

Appeal No. 166 of 2014

Maharashtra State Electricity Distribution Co. Ltd.	**....**	**Appellant(s)**
	Vs.	
Adani Power Maharashtra Ltd. & Ors.	**....**	**Respondent(s)**

Appeal No. 296 of 2013

Prayas Energy Group	**....**	**Appellant(s)**
	Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	**....**	**Respondent(s)**

O R D E R

Bench not assembled today.

Batch of Appeals is posted for hearing on **14th August, 2015.**

Court Master

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